

**Court-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**IA No.449 of 2014 in  
DFR No. 2787 of 2014**

**Dated : 17<sup>th</sup> December, 2014**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**In the matter of:**

**Chhattisgarh State Power Distribution Co.Ltd. ....Appellant(s)  
Versus  
Chhattisgarh State Electricity Regulatory Commission & Anr.  
..Respondent (s)**

Counsel for the Appellant (s) : Mr. K. Gopal Choudhary  
Mr. A. Bhatnagar (Rep.)

Counsel for the Respondent(s) : Mr. C.K. Rai for R.1

**ORDER**

**IA No.449 of 2014  
*(Appl. for condonation of delay)***

Learned counsel for Applicant/Appellant may file rejoinder, if any, after serving copy on the other side.

Post the matter on **19.01.2015.**

**(Rakesh Nath)  
Technical Member**

**( Justice Ranjana P. Desai )  
Chairperson**